

मैसूर को शिक्षा संबंधी ऋण

710. श्री बीरप्पा : क्या शिक्षा मंत्री य. बताने की कृपा करेंगे कि :

(क) क्या मैसूर सरकार ने शिक्षा के लिये तीस लाख रुपये कर्ज के रूप में सन् 1964-65 के लिये मांगे हैं; और

(ख) यदि हाँ, तो इस बारे में क्या निर्णय हुआ ?

शिक्षा मंत्रालय में उपर्युक्त (श्री भवन दर्शन) : (क) जी हाँ ।

(ख) प्रस्ताव विचाराधीन है ।

Demands of Primary Teachers

711. { Shri P. C. Borooah:
Shri Bade:
Shri Brij Raj Singh:

Will the Minister of Education be pleased to state:

(a) whether the All India Primary Teachers' Federation had recently presented a memorandum to him;

(b) if so, their demands as contained in memorandum; and

(c) the Government's decision on their demands?

The Deputy Minister in the Ministry of Education (Shri Bhakt Darshan): (a) Yes, Sir.

(b) The Memorandum presented by All India Primary Teachers' Federation to the Union Education Minister contains 22 demands as under:—

(1) Equalisation of the dearness allowance of the primary school teachers drawing the same salary with other government officers of the States.

(2) National minimum salary for primary teachers for the social security of the teachers.

1083 (Ai) LSD—4.

(3) Introduction of triple-benefit scheme i.e. Pension, gratuity and provident fund.

(4) Common syllabus and curriculum for primary schools in different languages for the whole of the country.

(5) Fixation of retirement age for the primary school teachers.

(6) Transfer of primary education to local bodies.

(7) Education to be a Central subject.

(8) Setting up of a joint staff councils for administration.

(9) Economic measures in Primary Education—Recommendation of 'Kher Committee'.

(10) Priority to Primary Education.

(11) Status of the Primary Teachers.

(12) Wastage & Stagnation.

(13) Common uniform for the children of age-group 6—14.

(14) Free education to the children of teachers.

(15) Educational tours for primary school teacher in foreign countries—necessary arrangements for foreign currency.

(16) Houses for teachers.

(17) Training of teachers.

(18) Teachers' day.

(19) Coordination of primary education with Secondary and College education.

(20) Recognition of experienced teachers as trained one and giving of the same scale to them.

(21) Provident fund contribution.

(22) Representation in the State Elementary Education Boards.

(c) These are matters on which State Governments/local bodies concerned have to take decisions.